

SHRI V. K. DHAGE: When was it called off?

MR. CHAIRMAN: He says that the strike started on the 16th May. They restarted working on the 21st May 1956. So, the period of lock-out is between 16th May and 21st May. The question is: "What about the wages for that period?"

SHRI GOVINDAN NAIR: There was no dispute between the workers and the management. The dispute was between the staff and the management. As a result of that dispute, the factories declared a lock-out. The workers who had nothing to do with the administration had to suffer the loss of wages for these days. Has the Government taken any steps to compensate this?

SHRI ABID ALI: The situation is quite clear to the House. The factories could not work and, therefore, a lock-out had to be declared. After the promulgation of the Adjudicator's order, both the strike and the lock-out having been declared illegal, there is no trouble now. The question is about the wages to the workers between the 16th and the 21st May. To that, I have replied that the law will take care of it. If the workers are entitled to it, they should claim; otherwise, they should not. If they are entitled, they will get it.

SHRI S. N. MAZUMDAR: When the lock-out has been declared, how is it that the Deputy Minister says that a lock-out had to be declared? Is it not indirectly supporting the action of the management?

SHRI ABID ALI: Illegal after the promulgation of the order, not before. About that, the order does not make any reference.

WRITTEN ANSWERS TO QUESTIONS

BUSINESS PROFITS TRANSFERRED BETWEEN INDIA AND PAKISTAN

*376. **SHRI B. P. AGARWAL:** Will the Minister for FINANCE be pleased

to state the amount of business profits transferred each year since partition (i) from Pakistan to India by Indian Companies and business houses, and (ii) from India to Pakistan by Pakistani Companies and business houses?

THE MINISTER FOR FINANCE (SHRI C. D. DESHMUKH): A statement is placed on the Table. [See Appendix XIII, Annexure No. 72.]

KING'S COMMISSIONED INDIAN OFFICERS IN THE INDIAN ARMY

*381. **SHRI S. MAHANTY:** Will the Minister for DEFENCE be pleased to state the number of King's Commissioned Indian Officers at present serving in the Indian Army?

THE MINISTER FOR DEFENCE ORGANISATION (SHRI MAHAVIR TYAGI): There are no King's Commissioned Indian Officers at present serving in the Indian Army. There are, however, 75 ex-King's Commissioned Indian Officers (56 non-medical and 19 medical) serving in the Army who were given Indian Commissions after Independence, when they relinquished the King's Commissions.

FORMATION OF WORKS COMMITTEE IN THE MAP PUBLICATION DIRECTORATE, SURVEY OF INDIA

*395. **SHRI S. N. MAZUMDAR:** Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state:

(a) whether there is any dispute between the workers of H.L.O. and H.W.O., Survey of India Map Publication Directorate, Dehra Dun and the authorities in the matter of formation of the Works Committee;

(b) if so, what are the points in dispute; and

(c) what action has been taken by Government in this connection?

THE MINISTER FOR NATURAL RESOURCES (SHRI K. D. MALAVIYA):

(a) Yes, Sir.

(b) The point in dispute was the claim of the workers that their Union (Survey of India Karamchari Class IV Union) should be consulted by the employer for the selection of workers' representatives to sit on the Works Committees.

(c) The Government of India have advised the Surveyor General that the Union should be consulted.

'SOCIAL WELFARE' AND 'SAMAJ KALYAN'

*396. SHRI DEOKINANDAN NARAYAN: Will the Minister for EDUCATION be pleased to state:

(a) how many copies of 'Social Welfare' and 'Samaj Kalyan' are printed;

(b) what is the number of yearly subscribers; and

(c) how many copies are distributed free?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD):

| | | |
|--------------------|----|-------|
| (a) Social Welfare | .. | 6,000 |
| Samaj Kalyan | .. | 5,000 |

| | | |
|--------------------|----|-------|
| (b) Social Welfare | .. | 2,000 |
| Samaj Kalyan | .. | 800 |

| | | |
|--------------------|----|-------|
| (c) Social Welfare | .. | 2,300 |
| Samaj Kalyan | .. | 1,600 |

PAY-STRIKE BY EMPLOYEES OF THE MAP PUBLICATION DIRECTORATE, SURVEY OF INDIA

*397. SHRI S. N. MAZUMDAR: Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state:

(a) whether the workers of the H.L.O. and H.W.O., Survey of India, Map Publication Directorate, Dehra Dun, went on a pay-strike in February last;

(b) if so, what were the grievances of the workers;

(c) how long the strike continued and what was the number of the workers involved; and

(d) whether the dispute has since been settled and if so, in what manner?

THE MINISTER FOR NATURAL RESOURCES (SHRI K. D. MALAVIYA):

(a) Yes, Sir.

(b) Reduction of pay by Re. 1 p.m. for 6 months. Workers had been given this punishment for disobedience of official orders and absence from duty without previous permission.

(c) About 3 months; the number of workers involved was about 107.

(d) The strike ended on 4th April 1956 when all the 107 workers involved in the strike, voluntarily accepted their pay.

PAYMENT OF COMPENSATION FOR LANDS ACQUIRED FROM SANTAL ADIVASIS FOR SINDRI FERTILIZER PROJECT

*398. SHRI T. BODRA: Will the Minister for HOME AFFAIRS be pleased to state:

(a) the number of Santal Adibasis whose lands on either side of the road going to the airstrip at the Sindri Fertilizer Project in Village Raghunathpore, P.S. Baliapore, Dhanbad District were acquired for the Project;

(b) the amount of compensation paid to those Santals so far; and

(c) the amount of compensation now lying with the Special Land Acquisition Officer, Ranchi, as revenue deposit, pending payment to the Santals?

THE MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) to (c). The information is being collected from the State Government and will be laid on the Table of the House when received.